

innovation. Such a step enables commercialization of research labs' knowledgebase as well as helps scientist in their entrepreneurial ventures;

- Offering researchers to have an equity stake in scientific enterprises/spin offs while in employment. Further, publicly funded research organizations can invest knowledgebase as equity in the enterprises.

**Claim for re-imbursement under AIBP**

3700. SHRI JAGAT PRAKASH NADDA: Will the Minister of WATER RESOURCES be pleased to refer to answer to Unstarred Question 1540 given in the Rajya Sabha on the 11 March, 2013 and state:

(a) the amount claimed for re-imbursement under AIBP by Himachal Pradesh since 2007 onwards, Scheme-wise;

(b) the amount actually re-imbursed by the Central Government against the claims submitted by the State Government; and

(c) if re-imbursement was less than the amount claimed, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) The Union Government provides Central Assistance (CA) under Accelerated Irrigation Benefits Programme (AIBP) to the approved ongoing projects on the request of State Governments satisfying AIBP Guidelines on year to year basis for their expeditious completion. The details of CA released under AIBP to the Major/Medium Irrigation Projects and Surface Minor Irrigation Projects received from Himachal Pradesh for release of CA under AIBP since 2007-08 is given in the Statement (See below).

(b) and (c) State Government is required to submit a utilization certificate along with their proposals for seeking central assistance for the next year indicating that the funds released under AIBP for the previous year has been utilized. As per the utilization certificate submitted by the Govt. of Himachal Pradesh for the funds released for the irrigation projects, the proposals were processed on year to year basis.

**Statement**

*CA released under AIBP to Himachal Pradesh during 2007-08 to 2012-13*

Written Answers to

[29 April, 2013]

Unstarred Questions

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| Sl. No.                                   | Name of State/Project (Started in Plan) | Amount (Rs. in crore) |         |         |         |         |         |
|---|---|-----------------------|---------|---------|---------|---------|---------|
|   |   | 2007-08               | 2008-09 | 2009-10 | 2010-11 | 2011-12 | 2012-13 |
| Major, Medium & Minor Irrigation Projects |   |                       |         |         |         |         |         |
| Himachal Pradesh                          |   |                       |         |         |         |         |         |
| 1   | Shahnehar Irrgn. Project (VIII)         | 21.410                | 46.980  | 16.860  |         | 54.270  |         |
| 2   | Sidhata (IX)                            | 25.730                | 10.530  | 0.000   |         | 14.550  |         |
| 3   | Changer Lift (IX)                       | 23.400                | 24.300  | 0.000   | 5.670   |         |         |
| 4   | Balh Valley (Left Bank)-XI, 2009-10     |                       |         | 36.000  | 5.451   | 13.770  |         |
|   | 28 MI Schemes in 1999-2000 (C-28-3/05)  |                       | 0.000   | 0.000   |         |         |         |
|   | 17 MI Schemes in 2000-01 (C-17-3/06)    |                       | 0.000   | 0.000   |         |         |         |
|   | 102 MI Schemes in 2005-06 (C-19-3/07)   | 16.410                | 0.000   | 0.000   |         |         |         |
|   | 116 MI Schemes in 2007-08               | 27.100                | 0.000   | 0.000   |         |         |         |
|   | 116 Ongoing MI Schemes in 2008-09       |                       | 37.508  | 37.820  |         |         |         |
|   | 191 New MI Schemes in 2010-11           |                       |         |         | 32.400  | 47.115  |         |
|   | 181 MI schemes                          |                       |         |         |         |         | 48.519  |